NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.108/(MAH)/2013 CA No. 314/2013

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2016

NAME OF THE PARTIES: Mrs. Yamini Bipinchandra Shah

V/s. M/s. Trimbak Estates Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S.	No. NAME	DESIGNATION	SIGNATURE
)	Akshay Udeshi	Advocate	2 1 · · · · · · · · · · · · · · ·
2)	Knamis Kamba	_ Ad vocate	& SkilyB.07mi
	ilb		
	Ms Batuiya U	Ideshi & Associate	for Petitioners.
	& Kan	in PCS IN	sur
3)	Dr S. Ksan	Resp.	

ORDER

C.P. No. 108/397-398/CLB/MAH/2013

1. Both the parties are present.

Dated: 04.10.2016

- 2. The Petitioner is seeking adjournment Ld. Counsel of Respondent has not opposed
- 3. As per the consent of both the sides, C.P. is listed for hearing on 24.11.2016 alongwith C.A. 314

sd/-

Shri M.K. Shrawat

Member (Judicial)